

MR. SPEAKER: Now, Shri Yamuna Prasad Mandal. The hon. Member is absent. Then, Shri Ram Bhagat Paswan. He is also absent. So, we pass on to the next item.

12.35 hrs.

RE. MOTIONS FOR ADJOURNMENT

SHRI S. M. BANERJEE (Kanpur): I have tabled an adjournment motion about the firing in Dhanbad in which five coal-miners have been killed. I have given this adjournment motion because there has been firing by the Central Industrial Security Force which is under the Home Ministry; five lives have been lost already and three more are going to be lost because they have been seriously injured. I would request you to admit the adjournment motion or at least allow a call-attention on Monday.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, मैंने जम्मू काश्मीर की स्थिति के बारे में काम रोकने का प्रस्ताव दिया है। आपने समाचारपत्रों में पढ़ा होगा कि श्रीनगर में पाकिस्तान परस्त तत्व सक्रिय हो गए और उन्होंने जवाहरलाल नेहरू के नाम से एक कालेज नहीं बनने दिया। अब वे दूकानें लूट रहे हैं। लड़कियों की बेइज्जती कर रहे हैं। राज्य सरकार विफल रही है। नतीजा यह हो रहा है कि श्रीनगर में जो घटनाएं हो रही हैं उसकी प्रति क्रिया जम्मू में हो रही है, नौजवान बिगड़ रहे हैं। कल की खबर है कि उन्होंने जम्मू पठानकोट नेशनल हाइवे को रोकने की कोशिश की। ये मुट्ठी भर लोग जो पाकिस्तान के पक्षपाती हैं। अधिकांश काश्मीर की जनता भारत के साथ रहने का फैसला कर चुकी है लेकिन राज्य सरकार कमजोरी दिखा रही है और पाकिस्तान के प्रधानमंत्री खुलनाम जम्मू काश्मीर की जनता को बगावत के लिये उभाड़ रहे हैं। हमारे विदेश मंत्री ने कल कहा कि हमें उनके रिमाक्स को इग्नोर कर देना चाहिये। मेरा कहना है कि मामला और बिगड़े और जम्मू में यह गम्भीर रूप धारण करे इसके पहले ही इस

स्थिति पर काबू पाना चाहिये और केन्द्र राज्य को कहे कि वह कठोरता के साथ उन तत्वों से निपटे जिनकी सहानुभूति पाकिस्तान के साथ है और जो मट्ठी भर हैं लेकिन गड़बड़ मचाकर लोगों को डराना और धमकाना चाहते हैं।

SHRI THA KIRUTTINAN (Sivaganja): What about the adjournment motion on the firing on coal miners near Dhanbad?

SHRI K. S. CHAVDA (Patan): I had given a notice under rule 377.

अध्यक्ष महोदय : 377 भी आप बीच में कहां से ला रहे हैं ?

श्री के. एस. चावडा : बहुत इम्पोर्टेंट सवाल है

अध्यक्ष महोदय : आप बैठें। मैंने एक कालिग एटेंशन को ले लिया है।

SHRI S. M. BANERJEE: Then it is all right. I do not press my adjournment motion.

MR. SPEAKER: There is a call attention motion given notice of relating to firing by Jawans of the Central Industrial Security Force as a result of which five workers have been killed. I have already allowed it.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, कोल माइज पर एडजर्नमेंट मोशन हमने भी दिया है।

अध्यक्ष महोदय : आपका भी प्रा जायगा। मैंने देख लिया है। मैं आपकी मदद ही कर रहा हूँ। कालिग एटेंशन ही ठीक है।

श्री अटल बिहारी वाजपेयी : जम्मू काश्मीर के बारे में बताइये।

MR. SPEAKER: I am told it is a State matter and we cannot admit it. But we do express our anxiety over it.

आपने जो कहा वह काफी मजबूत कहा।

श्री अटल बिहारी वाजपेयी : पाकिस्तानी तत्वों की गतिविधियों राज्य का विषय कैसे हो सकती हैं। यह सारे देश की सुरक्षा का मामला है।

अध्यक्ष महोदय : आपने काफी कह लिया है और कोई कमी नहीं छोड़ी कहने में।

श्री अटल बिहारी वाजपेयी : मेरे कहने का क्या होता है। हम तो कमी छोड़ने वाले नहीं हैं। कमी तो उधर होती है और इसी-लिये वहां गड़बड़ हो रही है। आप, मिनिस्टर को कहिये कि वह सदन को इसके बारे में सूचित करें।

MR. SPEAKER: I will send it to him. But I do not think he will be able to do anything; all that he can do is only to get the information from the State Government.

श्री एस० एम० बनर्जी : होम मिनिस्टर साहब शायद इसीलिये आए नहीं—

अध्यक्ष महोदय : वह मैंने कहा मैं उन्हें भेज दूंगा।

As I said, the call attention motion will come on Monday.

Papers to be laid on the Table.

12.42 hrs.

PAPERS LAID ON THE TABLE

REPORT ON PROGRESS OF WORK OF ACTION COMMITTEE ON PUBLIC ENTERPRISES, NOTIFICATIONS UNDER GOVERNMENT SAVINGS CERTIFICATES ACT, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table—

(1) A copy of the Summary of the Report (Hindi and English versions) on progress of work of the Action Com-

mittee on Public Enterprises. [Placed in Library. See No. LT-5714/73].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959:—

(i) The National Savings Certificates (Fifth Issue) Rules, 1973, published in Notification No. G.S.R. 421(E), in Gazette of India dated the 6th September, 1973.

(ii) The Post Office Savings Certificate (Second Amendment) Rules, 1973, published in Notification No. G.S.R. 422(E), in Gazette of India dated the 6th September, 1973.

(iii) The National Savings Certificates Fourth Issue (Second Amendment) Rules, 1973, published in Notification No. G.S.R. 423(E), in Gazette of India dated the 6th September, 1973. [Placed in Library. See No. LT-5715/73].

(3) A copy of the Emergency Risks (Goods) Insurance (Third Amendment) Scheme, 1973 (Hindi and English versions) published in Notification No. S.O. 508(E), in Gazette of India dated the 20th September, 1973, under sub-section (6) of section 5 of the Emergency Risks (Goods) Insurance Act, 1971. [Placed in Library. See No. LT-5716/73].

(4) A copy of the Emergency Risks (Undertakings) Insurance (Third Amendment) Scheme, 1973 (Hindi and English versions) published in Notification No. S.O. 509(E), in Gazette of India dated the 20th September, 1973, under sub-section (7) of section 3 of the Emergency Risks (Undertakings) Insurance Act, 1971. [Placed in Library. See No. LT-5717/73].

(5) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 399(E), published in Gazette of India dated the 28th August, 1973 together with an explanatory memorandum.